

**Completion of Recovery Certificate No. 8219 of 2024 against Riya Jain (PAN: AHKPJ1006A) in the matter of Front Running: Various Funds of Fidelity Group.**

Recovery Certificate No. **RC 8219 of 2024 dated October 22, 2024** was drawn against **Riya Jain (PAN: AHKPJ1006A)** for a sum of **Rs.7,75,000/- (Rupees Seven Lakh Seventy-Five Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. WTM/AB/IVD/ID3/16889/2022-23 dated June 03, 2022 in the matter of Front Running: Various Funds of Fidelity Group.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**16.01.2026**  
**Ahmedabad**



*Pooja Dhingraa*  
RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa  
वसूली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
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